

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5515

ANSWERED ON:27.04.2015

FAULTY SECURITY GADGETS AT AIRPORTS

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the mechanism put in place to monitor the security infrastructure of the airports in the country;
- (b) whether certain deficiencies have come to the notice of the Government in security infrastructure of Airports during the last three years;
- (c) if so, the details thereof, State/UT-wise and airport-wise;
- (d) whether the security personnel have complained about the faulty security gadgets installed at various airports in the country including Indira Gandhi International Airports during the said period; and
- (e) if so, the details thereof along with the action taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) to (c): The Bureau of Civil Aviation Security (BCAS), which is an attached office of Ministry of Civil Aviation and the regulatory authority for civil aviation security in the country, conducts periodic security audits/surveys/inspections/dummy checks at operational civil airports in the country. Whenever any deficiencies are noticed during such inspections and checks in regard to the security infrastructure of an airport, suitable instructions are issued to the concerned airport operator by BCAS for rectification of the deficiencies. The major deficiencies identified include non-installation of CCTV cameras and perimeter lights, non-maintenance of perimeter road, defective Hand Held Metal Detectors, non-functional Explosive Trace Detector (ETD), perimeter wall deficient in length and height, inadequate watch towers, BDDS equipment and communication equipment etc. The nature of deficiencies/shortcomings differ from airport to airport and also from one survey to the other. No data is however maintained in this respect centrally. The security audits and inspections at airports are a regular and continuous process, and the deficiencies reported are addressed to immediately to improve the situation. Further, there is a mechanism of monthly meeting of Airport Security Committee at each airport, wherein the issues related to the shortcomings in security infrastructure are also reviewed.

(d) & (e): No specific complaints from Security Personnel have been received in Ministry of Civil Aviation. But, complaints regarding faulty security gadgets are reported by the Security Personnel to the airport operator concerned in a routine manner. Such complaints are attended to by the maintenance engineer working at airports as a breakdown complaint. Preventive maintenance is carried out on a regular basis.